## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI

NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/12/2017 AT 10.30 AM PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL APPLICATION NUMBER : TCP/1/2016 **PETITION NUMBER** : Shankar Sundaram NAME OF THE PETITIONER(S) : M/s Amalgamations Private Limited & 22 Others NAME OF THE RESPONDENT(S) : 397/398 UNDER SECTION **SIGNATURE** DESIGNATION S.No. NAME (IN CAPITAL) REPRESENTATION BY WHOM For M/s. Rugen & Arya K. RAVI Counsel for Patitition R. MURUGAN ASYSHWARYA R. 12th Respondent. MADHUMITHA. S. & Murari / Survey Counsel R. 26 Thorizandoak J Kannam For S. Ramasabramanian & Associalis KRISHNA BRINIVASAN arusel for Respondents 1,34,6,7,8,9,10,11,13016 CREETHI ARA

DWARAKESM. P.

TCP/1/2016



## <u>ORDER</u>

Counsels for both the parties are present. Counsel for the Petitioner submitted final arguments in part. Matter is adjourned. Put up on 22.01.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)

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